

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3679

ANSWERED ON 10.08.2023

FLOOD CONTROL SCHEMES IN BIHAR

† 3679. SHRI GOPAL JEE THAKUR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware of serious lapse in implementation of many schemes rolled out by the Department of Water Resources for flood control in Bihar during the last five years and if so, the details thereof;
- (b) the funds allocated by the Union Government to the Department of Water Resources in Bihar during the said period;
- (c) whether the allocated funds have been spent unfairly/misutilised under the said schemes leading to zero achievements and if so, the details thereof;
- (d) whether the Government proposes to send the Central Investigation team in Bihar to examine the schemes which have been implemented in a wrongful manner with misutilisation of allocated funds; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Flood management including erosion control falls within the purview of the States. Flood management and anti-erosion projects are formulated and implemented by concerned State Governments from own resources as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

Government of Bihar has informed that a Standard Operating Procedure (SOP) for Flood Management has been established by Water Resources Department, Bihar which defines the whole procedure to be adopted for flood preparation, protection and mitigation activities. During the flood period, flood fighting works are performed at vulnerable locations across the state. After flood period, anti-erosion schemes are undertaken at required locations for protecting the sites from flood.

(b) & (c) The details of fund released by the Union Government to the Department of Water Resources, Government of Bihar under Flood Management and Border Area Programme (FMBAP) during the last five years is given below:

Year	Amount released under FMBAP Scheme (in Rs. crore)
2018-19	132.28
2019-20	65.29
2020-21	42.48
2021-22	--
2022-23	88.96
<b>Total</b>	<b>329.01</b>

(d) & (e) The flood management projects funded under the centrally sponsored scheme, FMBAP are monitored by Ganga Flood Control Commission and release of central assistance is made based on their recommendations.

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